

creed or class. A show cause notice has, therefore, been issued to the University under Section 13(6) of the Aligarh Muslim University Act for annulment of the said Resolution. Meanwhile, according to the information furnished by the University, the decision has not been implemented.

#### **Development of Vidyasagar University**

2725. SHRISATYAGOPAL MISRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission has released some amount for the development of Vidyasagar University, West Bengal;

(b) if so, the details thereof;

(c) whether a few proposals of the said university are still pending with U.G.C. for sanction of grants;

(d) if so, the details thereof; and

(e) the steps taken to clear the pending proposals?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). According to the information furnished by UGC, Vidyasagar University was provided the following grants by the Commission, after it was declared fit to receive Central assistance under Section 12 B of the UGC Act on 1.3.1990;

**Book & Journals** — Rs. 15.00 lakhs

**Equipment** — Rs. 15.00 lakhs

(c) to (e). A proposal for release of "Unassigned grant" for the year 1991-92 is being processed by the Commission. For the release of development grant for 1990-

91, the Commission has asked the University to furnish Utilisation Certificate in respect of grants released earlier.

[*Translation*]

#### **Old Age Pension**

2726. SHRISURYA NARAYAN YADAV: Will the Minister of WELFARE be pleased to state:

(a) the names of the States providing old age pension to persons above 60 years of age;

(b) whether Government propose to introduce this scheme throughout the country; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) All States and UTs have old age pension schemes of their own.

(b) and (c). Does not arise.

#### **Sewerage System in Jaipur**

2727. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether sewerage system in Jaipur, Rajasthan has not been properly developed due to limited financial resources available with the State Government;

(b) whether any amount has been sanctioned by the World Bank for development of sewerage system in Jaipur;

(c) if so, the details thereof; and